

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.10/09/2018/NCLAT/UR/845

In the matter of:

Raphael Engineering Pvt. Ltd. Appellant

Versus

Mr. Rajendra K. Bhuta & Ors. Respondents

Appearance: Shri A.C. Philip, Advocate for the Appellant

20.09.2018

As prayed by learned Counsel, put-up after a week, i.e., on
28.09.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar